

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

1. I.A. 1706/2020
IN
C.P.(IB)-4119(MB)/2018

CORAM: SHRI H.P. CHATURVEDI, MEMBER (J)
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **17.12.2020**

NAME OF THE PARTIES: Netcore Solutions Pvt Ltd

V/S

Mobisoft Technology India Pvt Ltd

SECTION 9 INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

The matter is taken up through virtual hearing.

Mr. Prakhar Tandon, counsel for the applicant appeared and requested time
for advancing his argument. Time granted.

List this matter before regular bench on 27.01.2021.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
H.P. CHATURVEDI
Member (Judicial)